NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

for Rayagopal of Laghunathan Counsel for Peters

KSRSCO

Coinsel feet Respondents

ORDER

Counsel for petitioner present and prayed for time for filing rejoinder stating that they are yet to get the signature from the petitioners. Time is extended finally at request with a direction to file rejoinder prior to the next date of hearing and provide copy of the rejoinder to the other side, failing which the right to file rejoinder will stand forfeited. Put up on 03.01.2018.

S Vijayaraghavan Member (Technical)

-Sel -K Anantha Padmanabha Swamy Member (Judicial)